## HIGH COURT LEGAL SERVICES COMMITTEE HIGH COURT OF MEGHALAYA, SHILLONG

## **NOTIFICATION**

Dated Shillong, the 7th May, 2025

No.HCLSC.HCM/18/2025/41

In modification to this Committee's

Notification No.HCLSC.HCM/18/2025/37 Dated 7<sup>th</sup> May, 2025 it is informed to all concerned, that due to unavoidable circumstances the timing for the National Lok Adalat scheduled to be held on the 10<sup>th</sup> May, 2025 will commence at 3.00 P.M. instead of 10.30 A.M.

By order,

SECRETARY

Dated:7th May,2025

Memo. No.HCLSC.HCM/18/2025/41-A

Copy to:-

- 1. The Registrar-cum-Principal Private Secretary to Hon'ble, the Chief Justice for his Lordship's kind information.
- 2. The P.S. To Hon'ble, Mr. Justice H.S. Thangkhiew, Executive Chairman, Meghalaya State Legal Services Authority for his Lordship's kind information.
- 3. The P.S. To Hon'ble, Mr. Justice W.Diengdoh Chairman, High Court Legal Services Committee for his Lordship's kind information.
- 4. The P.S. To Hon'ble Mr. Justice B. Bhattacharjee, Additional Judge, High Court of Meghalaya for his Lordship's kind information.
- 5. The P.A to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
- Smti. A. M. Pariat (MHJS), Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information and necessary action.
- 8. Shri. Balkim M. Sangma, Joint Registrar (Listing), High Court of Meghalaya for favour of kind information and necessary action.

- 9. Dr.N.Mozika,DSGI, High Court of Meghalaya, Shillong for favour of kind information and necessary action.
- 10. Shri. Phuyosa Yobin, Advocate, High Court of Meghalaya for favour of kind information and necessary action.
- 11. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
  - 12. Notice board.

13. Office file.

SECRETARY

**HCLSC** 

103,05,2035